

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 533 of 2019

In the matter of:

MSTC Ltd.

....Appellant

Vs.

SPS Steel Rolling Mills Ltd. & Ors.

....Respondents

For Appellant: Mr. Abhijeet Sinha, Ms. Pallavi Pratap and Mr. Saikat Sarakar, Advocates

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Saurav Panda, Mr. Nikhil Mathur, Mr. Rishubh Kapoor, Mr. Shikwar Singh and Mr. Vaijyanti Paliwal for RP (erstwhile)
Mr. Anup Kumar, Mr. Magan Seth and Mr. Varun Narang (R-3)**

ORDER

14.02.2020: The learned Counsel for Appellant partly heard.

List the Appeal for further hearing as part-heard before this Bench on **2nd**

March, 2020 at 2:00 PM.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ha/gc